

Indian Telegraph (Fourth Amendment) Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 302 in Gazette of India, dated the 28th February, 1970, under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-3059/70.]

REPORT OF THE EMPLOYEES' STATE INSURANCE CORPORATION, 1968-69

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI S. C. JAMIR): I beg to lay on the Table a copy of the Annual Report of the Employees' State Insurance Corporation for the year 1968-69 under section 36 of the Employees' State Insurance Corporation Act, 1948. [Placed in Library. See No. LT-3060/70.]

ESTIMATES COMMITTEE

HUNDRED AND TWELFTH, HUNDRED AND SEVENTEENTH, AND HUNDRED AND EIGHTEENTH REPORTS

SHRI THIRUMALA RAO (Kakinada): I beg to present the following Reports of the Estimates Committee:—

- (1) Hundred and twelfth Report regarding action taken by Government on the recommendations contained in their Eighty-seventh Report on the Ministry of Foreign Trade and Supply—Import of Wool, Nylon, Woollen Yarn and other Woollen Products for the Woollen Textile Industry and its allocation to various units since October, 1962.
- (2) Hundred and Seventeenth Report regarding action taken by Government on the recommendations contained in their Sixty-eighth Report on the Ministry of Irrigation and Power—Kosi Project.
- (3) Hundred and eighteenth Report regarding action taken by Government on the recommendations contained in their Seventy-fifth Report on the Ministry of Irrigation and Power—Gandak Project.

12.40 hrs.

RE : PAPERS LAID ON THE TABLE

श्री शिव चन्द्र झा (मधुबनी) : अध्यक्ष महोदय, आइटम 7 पर मेरा प्वाइन्ट आफ़ आर्डर है। मंत्री महोदय ने कर्मचारी राज्य बीमा निगम अधिनियम, 1948 की धारा 36 के अन्तर्गत 1968-69 का वार्षिक प्रतिवेदन रखा है, जिस में दो साल की देरी हुई है। इस देरी की क्या वजह है, यह इन को संसद को बतलाना चाहिये। अध्यक्ष महोदय, मैं यहां पर एक उदाहरण आपके सामने रखता हूँ। सोमवार को जो पत्र सभा-घर पर रखे गये उन में श्री डी० आर० चव्हाण का भी एक आइटम था जिसके साथ उन्होंने रीजन्स-फोर-डिले का स्टेटमेन्ट भी दिया था कि इन कारणों से देरी हुई है। क्या आप मंत्री महोदय को कहेंगे कि अगर वह रिपोर्ट रखने में देर करते हैं तो साथ ही साथ स्टेटमेंट भी दें कि क्यों देरी हुई है?

अध्यक्ष महोदय : इस में डिले का सवाल ही नहीं है। 1968-69 की रिपोर्ट आपके पास आ गई है।

श्री शिव कुमार शास्त्री (अलीगढ़) : अध्यक्ष महोदय, एस्टीमेट्स कमेटी के कागजात हमें अभी हिन्दी में नहीं मिलते हैं। हमारी इस शिकायत को दूर करना चाहिये।

अध्यक्ष महोदय : हम इस का इन्तजाम करवा रहे हैं। श्री राममूर्ति।

12.41 hrs.

MATTER UNDER RULE 377

A. I. R. VERGE OF C.P.(M) MEMBER'S SPEECHES IN LOK SABHA

SHRI P. RAMAMURTI (Madurai): Mr. Speaker, Sir, the debate on the President's Address to both Houses of Parliament took place in the Lok Sabha on 25-2-70, 26-2-70, 2-3-70 and 5-3-70. The A.I.R. covered this debate everyday in its 9 P.M. English news broadcast and also in its corresponding language news bulletins.

The broadcast covered the speeches of 14 members from the Congress(R), 4 from Congress (O), 1 from the